

Brief Report

11th BRICS Parliamentary Forum,

Brasilia, Brazil,

3-5 June 2025



Introduction:

Under the broader framework of the Brazilian Presidency of the BRICS, the 11th BRICS Parliamentary Forum was organized in Brasilia, Brazil on 4-5 June 2025. The Forum was preceded by the Meetings of the Women Parliamentarians and the Chairs of the Committees on the International Affairs of BRICS Parliaments held on 03 June 2025.

The Forum was attended by the representatives of BRICS member countries (India, China, Russia, South Africa, Ethiopia, United Arab Emirates, Indonesia, Iran, Egypt) and Partner Countries (Cuba, Belarus, Bolivia and Nigeria). The overall theme of the Eleventh BRICS Parliamentary Forum was: 'The Role of BRICS Parliaments in Building a More Inclusive and Sustainable, Global Governance'.

Composition of the Delegation:

Shri Om Birla, Hon'ble Speaker, Lok Sabha led an Indian Parliamentary Delegation (IPD) to the 11th BRICS Parliamentary Forum to be held in Brasilia, Brazil from 3-5 June 2025. The delegation also consisted of Shri Harivansh, Deputy Chairman, Rajya Sabha, Shri Surendra Singh Nagar, Member of Parliament, Rajya Sabha, Shri Vijay Baghel, MP, Lok Sabha, Shri Vivek Thakur, MP, Lok Sabha, Dr. Shabari Byreddy, MP, Lok Sabha, Shri Utpal Kumar Singh, Secretary General, Lok Sabha and Shri P.C. Mody, Secretary General, Rajya Sabha.

Hon'ble Speaker articulated India's views in following four thematic sessions of this Forum

- (i) Towards stronger and more durable BRICS inter-parliamentary cooperation'
- (ii) BRICS parliaments united for the reform of the multilateral peace and security architecture.
- (iii) Inter-parliamentary cooperation for responsible and inclusive artificial intelligence.
- (iv) BRICS parliamentary action in search of new paths for economic development

Hon'ble Speaker addressing the 11thBRICS Parliamentary Forum



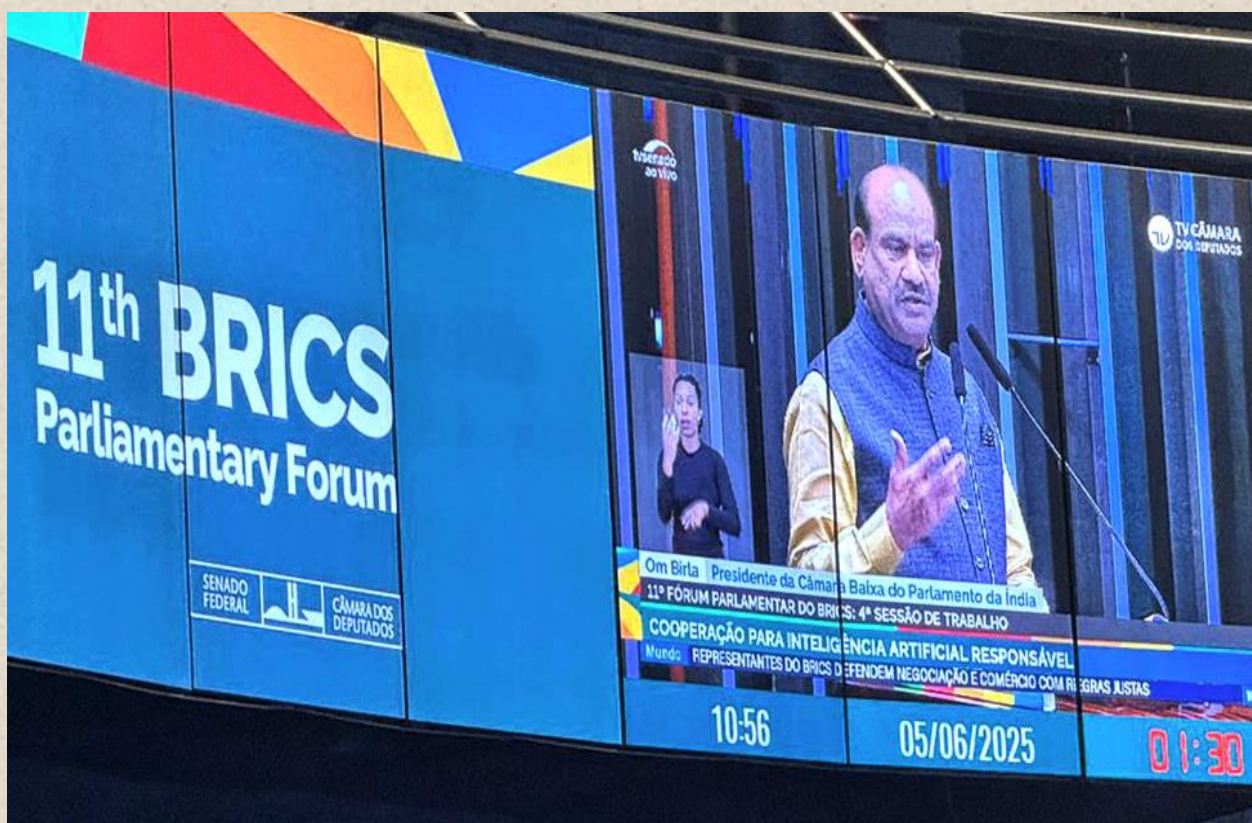
Session on 'BRICS Parliamentary action in Search of new paths for economic development'



Session on "BRICS Parliaments United for the Reform of the multilateral peace and security architecture"



Session on “Towards Stronger and More Durable BRICS Inter-Parliamentary Cooperation”



Session on “Inter-Parliamentary Cooperation for Responsible and Inclusive Artificial Intelligence”

Shri Harivansh, Hon’ble Deputy Chairman, Rajya Sabha addressed the Forum during the following Sessions;

- (i) BRICS Inter-Parliamentary Alliance for Global Health
- (ii) BRICS Inter-Parliamentary Dialogue on Climate and Sustainability

Dr. Shabari Byreddy, MP, Lok Sabha participated in the Sessions of the Meeting of Women Parliamentarians. Shri Surendra Singh Nagar, MP, Rajya Sabha, Shri Vijay Baghel, MP, Lok Sabha, Shri Vivek Thakur, MP, Lok Sabha participated in the Sessions of the Chairs of the Committees on the International Affairs of BRICS Parliament.

Concluding Session:

At the end of the Forum, a comprehensive Joint Declaration was adopted by consensus which reflects India's views on Global health; Trade, investment and finance; Climate action and just transitions; Governance of Artificial Intelligence; International peace and security architecture and Institutional strengthening of BRICS.

The Joint Declaration condemned in the strongest terms the terrorist attack at Pahalgam in Jammu and Kashmir on 22 April 2025. It also condemned terrorism in all its forms and manifestations including cross-border terrorism, terrorism financing and safe havens. It underlined that those who involved in terrorist activities and their support must be held accountable and brought to justice in accordance with national and international law. It underlined India's policy of zero tolerance towards terrorism.

With India being the next chair of BRICS, the Presidents of Senate and Chamber Deputies of the Parliament of Brazil handed over to Hon'ble Speaker, Lok Sabha the chairmanship of the 12th BRICS Parliamentary Forum to be held in India in 2026. Hon'ble Speaker congratulated Brazil's Parliament for the success of this form and invited Parliamentary leaders of BRICS and Partner countries to visit India for the 12th BRICS Parliamentary Forum to be hosted by the Parliament of India next year.



Hon'ble Speaker, Lok Sabha at the Concluding Session with Pressing Officers of Brazilian Parliament and other Delegates

Sideline Bilateral Meetings

On the sidelines of the Forum, Hon'ble Speaker, Lok Sabha held bilateral meetings with the following Presiding Officers;

- i. H.E. Mr. Hugo Motta Wanderley da Nóbrega, President of the Chamber of Deputies, Brazil



Hon'ble Speaker, Lok Sabha with H.E. Mr. Hugo Motta Wanderley da Nóbrega, President of the Chamber of Deputies, Brazil

- ii. **H.E. Mr. David Samuel Alcolumbre Tobelem, President of the Federal Senate, Brazil**



Hon'ble Speaker, Lok Sabha with H.E. Mr. David Samuel Alcolumbre Tobelem, President of the Federal Senate, Brazil

- iii. **H.E. Mr. Mohammad Bagher Ghalibaf, Speaker of the Islamic Parliament of Iran**



Hon'ble Speaker, Lok Sabha with H.E. Mr. Mohammad Bagher Ghalibaf, Speaker of the Islamic Parliament of Iran during Bilateral Meeting held on 5 June 2025

During the bilateral meetings, the dignitaries discussed a wide range of issues including the areas of mutual interests where bilateral

cooperation can be further expanded and strengthened. They also reiterated their commitment to Parliamentary Diplomacy, and emphasized on strengthening bilateral parliamentary cooperation through formation of Parliamentary Friendship Groups and regular bilateral parliamentary exchanges. During the bilateral meetings, Hon'ble Speaker also emphasized that terrorism is a global threat and all nations must unite to eliminate this scourge.

Condemning the recent terrorist attack in Pahalgam, Jammu & Kashmir, where 26 innocent civilians were brutally killed, Hon'ble Speaker highlighted the balanced, non-provocative actions taken by Indian under Operation Sindoor for neutralizing terror infrastructure. Hon'ble Speaker also shared with his counterparts that under the leadership of Prime Minister Shri Narendra Modi, India has adopted a Zero Tolerance Policy against terrorism and we are prepared to respond decisively to every form of terrorism through strong legislations, technological empowerment, and coordinated efforts.

Hon'ble Speaker Lok Sabha also apprised his counterparts of the possibilities of strengthening parliamentary cooperation through capacity building Programmes of the PRIDE institute of Parliament of India. All the meetings concluded on a positive note and Hon'ble Speaker, Lok Sabha invited his BRICS counterparts to attend the 12th BRICS Parliamentary Forum to be hosted by the Parliament of India in 2026 under India's BRICS Presidency.

Community Event in Brasilia:

During the visit, Hon'ble Speaker, Lok Sabha also addressed the select members of Indian Diaspora in a community event organized by the Embassy of India in Brasilia. In his address, Hon'ble Speaker admired the Indian Diaspora for making India proud through their wide ranging and remarkable accomplishments.

He also emphasized that constant support of the Indian community living abroad will be required for the sustained growth and progress of our

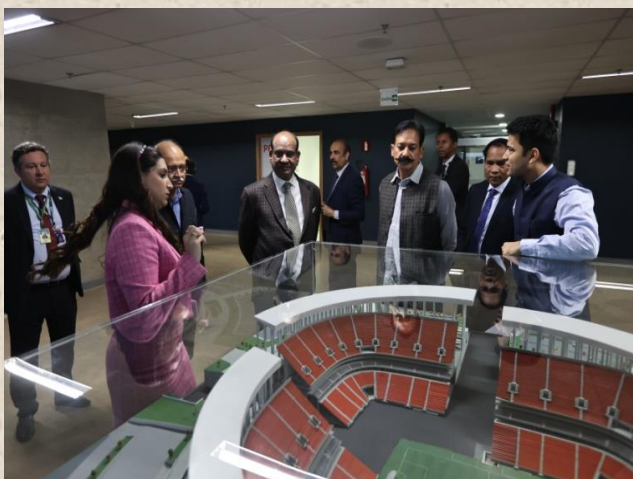
country and hoped that they would continue their good work in order to bring glory and prosperity to India.



Hon'ble Speaker, Lok Sabha during the Community at embassy of India, Brasilia

Visit to Estadio Nacional Mane Garrincha (National Stadium of Brasilia) and EMBRAPA Research Headquarter, Brasilia (Brazilian Agriculture Research Corporation)

On 06 June 2025, Hon'ble Speaker, Lok Sabha also visited the iconic National Football Stadium of Brasilia which is the second largest Stadium in Brasilia with the seating capacity of 72,000 seats. Hon'ble Speaker complimented the impressive grandeur of the stadium which is widely regarded as a modern engineering marvel, distinguished by its elegant circular design and imposing supporting columns.



Hon'ble Speaker, Lok Sabha and Members of Indian Parliamentary Delegations during show round of Estadio Nacional Mane Garrincha (National Stadium of Brasilia)

Hon'ble Speaker also paid visit to theheadquarter of the Brazilian Agriculture Research Corporation (EMBRAPA) and interacted with the Researchers and staff members of the Institute.EMBRAPA coordinates the planning, supervising, and monitoring activities related to agricultural research in Brazil. EMBRAPA Network has played a pivotal role in Brazilian agriculture sector by developing innovative technologies, thereby enhancing agricultural productivity while reducing cost of production.



Hon'ble Speaker, Lok Sabha and Members of Indian Parliamentary Delegations during show round of the headquarter of the Brazilian Agriculture Research Corporation (EMBRAPA)



Hon'ble Speaker, Lok Sabha during interaction with the Researchers and staff members of the Institute

Speeches delivered by Hon'ble Speaker, Lok Sabha at the 11th BRICS Parliamentary Forum on 4th and 5th June 2025

2nd Working Session of the BRICS Parliamentary Forum

BRICS Parliamentary Action in Search of New Paths for Economic Development

Hon'ble Chairperson and Distinguished Delegates

On behalf of 1.4 billion citizens of India, I extend a heartfelt welcome to all of you. I congratulate the Parliament of Brazil for successfully organizing this event and thank them for their warm hospitality.

Today, the BRICS group has emerged as a formidable force in the global economic landscape. It represents nearly 43 per cent of the world's population and contributes over 40 per cent to the global GDP based on Purchasing Power Parity.

Friends, despite global challenges, BRICS nations have made inspiring progress in the realm of economic development. India believes that to further strengthen this progress, we must enhance intra-BRICS trade, investment, and financial cooperation.

We welcome the recent expansion of the BRICS grouping. This will make our collaboration more inclusive and impactful.

India supports a fair and rule-based global trading system—one that adequately addresses the needs and aspirations of the Global South.

Friends, we are concerned that representation of developing countries in international institutions remains inadequate. This imbalance hampers global equity and balanced development. Therefore, BRICS countries must collectively make concrete efforts to enhance the participation of the Global South in such institutions. Global crises such as the COVID-19 pandemic have disproportionately affected the Global South.

In addition, we are also facing Challenges related to food, security and health. If we do not take Concrete and Coordinated action, we will have to face more challenges. We need to make collective effort to achieve the Sustainable Development Goals (SDGs) will remain difficult.

India's economic journey over the past decade has been remarkable. Despite global uncertainties and domestic challenges, India has consistently outperformed the global growth average.

Rising from the 10th largest economy in 2014 to the 4th largest today is a testament to India's robust policies and the strength of its people. From 2014-15 to 2024-25, India's GDP has grown at an average rate of over 7 per cent, making it the fastest-growing major economy in the world.

India is not only the world's largest and most vibrant democracy but also a nation with stable governance, strong constitutional institutions, the rule of law, a transparent and accountable tax system, and decisive leadership that has earned the trust of global investors.

Under the leadership of Prime Minister Shri Narendra Modi, India has made unprecedented progress in infrastructure. Our greatest strength is our youthful population. Over 65 per cent of Indians are under the age of 35. This youthful energy will lead India and the World on the path of development.

Friends, India is constantly transforming its economic scenario. Following the Indian philosophy of '*Vasudhaiva Kutumbkam*' BRICS Countries should make Coordinated efforts.

BRICS Countries need to Work together in the field of culture, trade and economy. I thank again all the BRICS Countries for having a dialogue in the forum to make Coordinated efforts for the development of the Countries.

Thank you very much.

4th Working Session of the BRICS Parliamentary Forum

Inter-Parliamentary Cooperation for Responsible and Inclusive Artificial Intelligence

Hon'ble Chairperson and Distinguished Delegates

Honourable Presiding Officers of BRICS countries and invited nations, esteemed Members of Parliament, ladies and gentlemen,

It is a matter of immense pride and honour for me to present India's perspective on the topic of “Responsible and Inclusive Artificial Intelligence” at this important BRICS Parliamentary Forum.

Excellencies, the Parliament of India has embraced digital transformation to make its legislative work more effective, transparent and inclusive. Through initiatives like Digital Parliament, we have ensured e-notices, e-attendance, e-voting, and digitization of debates, records, and legislative documents.

With AI-based technologies, parliamentary content is now available in all of India's 22 constitutional languages, and services in parliament have been made accessible to people with disabilities as well—making our Parliament truly inclusive.

These innovations show our commitment to make India's Parliament paperless, citizen-centric and tech-enabled in line with the needs of the 21st century.

We are also aware that the Parliaments of BRICS countries have also adopted innovations to strengthen institutional functioning in their respective Parliaments.

Let the parliaments come together and share each other's experiences and best practices in a spirit of cooperation so that we enable our Members of Parliament to serve the public in a more effective, transparent and an accountable manner.

India's AI mission—“AI for All, AI for Good”—is a confluence of ancient values and modern innovation. It promotes technological advancement centered around inclusion, ethics, and public welfare.

In India, the use of AI is rapidly expanding in priority sectors such as health, agriculture, climate action, education, and governance.

To make AI trustworthy and safe, BRICS countries need to come together to share knowledge and find collective solutions – so that this technology proves beneficial for all societies.

India's experience shows that the confluence of policy and technology in the area of digital inclusion can bring about positive social change. Innovations such as the JAM Trinity (Jan Dhan accounts, Aadhaar and Mobile), Direct Benefit Transfer, and Unified Payment Interface (UPI) have made service delivery transparent and effective.

India played a key role in building the global consensus on responsible and ethical AI during its G20 presidency. Through legislations like the IT Rules 2021 and the Digital Personal Data Protection Act 2023, we laid down a strong legislative framework.

India's advancement in the field of AI—indigenous models, computing infrastructure, public digital platforms, and talent development—has led to an inclusive and innovation-enabled ecosystem.

The need of the hour is for BRICS countries to collaboratively work together to develop a shared vision. Parliaments must lead in promoting transparency accountability mechanism in AI and technologically empower democracy through mutual cooperation.

I commend the inspirational resolution passed by the IPU at the 149th General Assembly, which calls for a global partnership for equitable and inclusive AI.

Let all Parliaments work together to ensure that a powerful technology like AI is not limited to innovation but also brings tangible improvements in the quality of life of citizens by making our parliamentary processes more effective.

In conclusion, I reaffirm the unwavering commitment of the Indian Parliament to strengthen global cooperation for the responsible, ethical, and inclusive use of AI.

I am confident that BRICS countries, together, will lead this mission to great heights of success.

Thank you.

5th Working Session of the BRICS Parliamentary Forum

BRICS Parliaments United for the Reform of the Multilateral Peace and Security Architecture

Hon'ble Chairperson and Distinguished Delegates

Hon'ble Presiding Officers, Members of Parliament, Ladies and Gentlemen,

This historic BRICS Parliamentary Forum is a vital and influential platform for collective deliberation on essential reforms in the global peace and security framework. It is a matter of immense pride for me to share India's perspective in this forum.

This topic is deeply aligned with the core principles of BRICS—justice, inclusivity, and representation. It also reflects the growing importance of parliamentary diplomacy in shaping the discourse on multilateral reforms.

India firmly believes that we need to create a global order that is founded on friendship, mutual respect and cooperation. Our civilizational ethos naturally fosters a spirit of dialogue and collaboration. To this end, India stands ready to work closely with the parliaments of BRICS nations.

We are in the midst of an era of global complexities and multipolar realignment. Hence, there is an urgent need to make the global peace and security architecture more inclusive, representative and responsive. India is fully committed to the principles of the United Nations Charter—sovereignty, equality, and peaceful coexistence.

I take this opportunity to draw your attention to a matter of utmost sensitivity and primary importance. The recent terrorist attack in India in Jammu and Kashmir in which 26 innocent citizens were brutally killed, has deeply shaken us. These heinous killings are not just an attack on India but an assault on all of humanity.

As Pakistan took no concrete action against the terrorist infrastructure operating from its territory, India exercised its right to respond and prevent future cross-border attacks. India's actions were targeted, non-provocative, measured, and responsible. The sole objective was to destroy terrorist infrastructure and neutralize the capabilities of terrorists.

Today, India stands firm on a zero-tolerance policy towards all forms of terrorism. Under the able leadership of Prime Minister Shri Narendra

Modi, India has a clear policy that all forms and acts of terrorism would be dealt with in a decisive, effective and stringent manner.

BRICS nations must make united and coordinated efforts to deal with the challenges of global terrorism. We need to work together to halt terror financing, share intelligence, prevent the misuse of modern technologies and ensure coordination in investigations and judicial processes.

India, the land of peace and compassion, inspired by Lord Buddha and the tradition of non-violence, also embodies a firm stance against injustice and aggression as part of its civilizational ethos. It is our collective responsibility to unequivocally condemn terrorism in all forms and take resolute action against it.

As responsible nations and representative parliaments, embodying the aspirations of our people and the principles of democracy, let us resolve to take a more active role in shaping a just and peaceful global order.

Thank you.

6th Working Session of the BRICS Parliamentary Forum

Towards Stronger and More Durable BRICS Inter-Parliamentary Cooperation

Hon'ble Chairperson and Distinguished Delegates

On behalf of the Republic of India and our parliamentary delegation, I extend warm greetings and congratulations to all of you.

After a journey of two decades, BRICS has today emerged as the voice of the Global South and an influential global platform. This forum sets an example of cooperation and harmony by bringing together diverse perspectives and ideologies.

India's approach towards BRICS is deeply rooted in our ancient ideal of *Vasudhaiva Kutumbakam* – "The world is one family." It is in this spirit that we have come to share what we have learned and to learn from our fellow BRICS partners.

Parliaments play a crucial role in building a just and inclusive global order. As the world's largest democracy, India is fully committed to making BRICS parliamentary cooperation more effective and "people-oriented".

Our Parliament represents the diverse aspirations and beliefs of over 140 crore citizens. Our multi-party system, federal structure, the principle of equality enshrined in the Constitution, and legislative transparency form the strong foundation of our democratic values.

Excellencies, India has played an active role in promoting a participative, inclusive, and accountable global governance through the BRICS Parliamentary Forum since its inception. We believe that democracy is not complete unless it ensures the active participation of youth, women, and marginalized sections of society.

In line with this vision, India hosted the BRICS Women Parliamentarians' Conference in 2016, which, through the Jaipur Declaration, gave a significant boost to gender equality and parliamentary cooperation.

India has witnessed a remarkable expansion in women's leadership. Nearly 14 lakh women are elected to local bodies— the highest in the world. The recently enacted "*Nari Shakti Vandan Adhiniyam*" in India's new Parliament building provides for 33 per cent reservation for women in the Parliament at the central level and in state legislatures, which will further strengthen their political participation.

India advocates for the establishment of an institutional framework to further strengthen multilateral parliamentary dialogue within BRICS to ensure the exchange of innovations and best practices.

Our parliamentary training institution, PRIDE, is ready to offer training to Members of Parliament and parliamentary officials from BRICS countries in areas such as legislative drafting, internships, and demand-based training. Representatives from 110 countries have already received training here.

BRICS parliaments must work together to address contemporary global challenges such as terrorism, energy security, climate change, the digital economy, and Artificial Intelligence (AI). Cooperation on these issues can lead to concrete and coordinated solutions.

BRICS parliamentary cooperation is not merely an institutional process, but a shared journey of the aspirations of 3.8 billion citizens. To make this process more effective, the participation of youth, civil society, and think tanks is also essential.

Today's global institutions, such as the United Nations, the World Bank, and the IMF, do not fully reflect current realities. The Parliaments of our countries must work together to make these institutions more inclusive and accountable.

Excellencies, the decisions taken on this platform will shape the direction of BRICS parliamentary cooperation. The Parliament of India will continue to work with full commitment to achieve the shared goals of BRICS - and we are confident that together, we can build a better, more cooperative, and accountable parliamentary world.

Thank you.

Closing Session

Hon'ble Chairperson and Distinguished Delegates

Closing Statement by HS at the Concluding Session of 11th BRICS-Parliamentary Forum

Hon'ble Presiding Officers, Members of Parliament, Ladies and Gentlemen,

At the outset, I extend my heartfelt congratulations and best wishes to my dear friends- Hon'ble Hugo Motta, President of the Chamber of Deputies of Brazil and Hon'ble Davi Alcolumbre, President of the Federal Senate of Brazil for hosting this remarkable event. Under their guidance, the Forum has set new benchmarks of cooperation, dialogue, and transparency.

I also congratulate the BRICS Member countries for the unanimous adoption of the Joint Statement which reflects our shared commitment and faith in democratic values.

Excellencies,

It is a matter of great honour for the Parliament of India to assume the presidency of the forthcoming BRICS Parliamentary Forum. We eagerly look forward to welcoming you all to India for the next edition. I am sure when you visit India, the mother of democracy, you will undoubtedly be inspired by our diversity, inclusive traditions and rich cultural heritage.

Over the past two days, we have engaged in intense, purposeful, and productive deliberations. We have shared meaningful perspectives on issues related to global peace, stability, and sustainable development. There was a unanimous emphasis on the collective fight against terrorism and the pressing need for timely reforms in the United Nations and other global institutions.

Under Brazil's presidencyship this year, more that 140 meetings were held under the theme "Strengthening Global South Cooperation," infusing new energy into the Forum and leading it in a new direction.

Excellencies,

Two decades after its inception, BRICS has become a symbol of an inspiring journey. Its growing reach and influence have amplified the voice of the Global South and presented a new opportunity to create a balance in international structures.

Together, we underscore the need for a United Nations that is democratic, inclusive, and reflective of contemporary global realities.

During India's BRICS Chairmanship in 2021, we collectively undertook several significant initiatives — the Women Parliamentarians' Conference, the Digital Health Summit, the Meeting of Water Ministers, the Counter-Terrorism Action Plan, and the Green Tourism Alliance — all of which stand as testaments to our shared commitments.

Now, India eagerly awaits the upcoming presidency ship of the BRICS Parliamentary Forum with full preparation and enthusiasm. We remain committed to strengthening parliamentary diplomacy, exchanging legislative experiences, and jointly addressing global challenges.

Building upon the efforts of Brazil and other member countries, we are determined to elevate this Forum to greater heights.

At the end, I convey sincere gratitude on behalf of the Parliament of India and 1.4 billion Indians to the Parliament and people of Brazil for hosting this grand and impressive event.

With these words, I reiterate the invitation to all of you for the next BRICS Parliamentary Conference which will be held in India.

Thank you very much. Namaskar!